For information of Nationalized banks

SUPREME COURT OF INDIA CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.10.2017 to 31.10.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.61,152/- + int.	17.10.2017	91 days
2	Rs.5,90,981/- + interest	17.10.2017	Six months
3	Rs.76,68,803/- + interest	21.10.2017	Six Months
4	Rs.4,57,25,987/- + interest 20 AMOUNTS EACH for Rs.5,78,608/- + interest	All maturing on 29.10.2017	All for six months
5	Rs.46,23,460/- + interest	31.10.2017	Two years.
6	Rs.59,08,157/- + interest	31.10.2017	Six months
7	Rs.34,38,452/- + interest	31.10.2017	One year

Dated: 03.10.2017

(P.S.N. MURTHY) A.R.-cum-D.D.O. Supreme Court of India